	Declaration of Assets and Liabilities
अने राजीव	(71-) Year 2023
An	(7) Vear 2023 VIJAY kumar , son/daughter/wife of Let viPIN CHUDHARY JOEd YY years belonging to BIHAR VIDHAN SABHA
7,3.2	aged 49 years, belonging to BIHAR VIDHAN SABHA
	service and presently working as OFFICE ATTENDANT
8/0/23	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
8/2/43	myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(1)	Cash	5000	No	No	Mo	140	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40,8°0	No	No	No	No	
(iii)	Bonds, Debentures and Shares in companies	Н0	No	NO	No	Ио	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-RS.3847. (Poremium per month) from-28.8.22	V10	No	40	No	
(v)	Motor Vehicles (details of make, etc.)	Scooty	No	No	No	No	
(vi)	Jewellery (give details of weight and value)	Sogm	Nº	Ио	No	No	
(vii)	Other assets, such as values of claims / interests	Мо	Иø	No	No	ИО	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	И°	VIO	ИО	۱۸۱۰,	No
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Но	No	No.	710	No
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	70	ИО	7/0	No	No
(IV)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	Ho	No	No	No	No
(v)	Others (such as interest in property)	No	No	No	No	No

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as		
701	(i) Loans from Banks	No	No		
(a)	(ii) Loans from financial institutions	Ио	No		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	No		
	(b) dues to departments dealing with supply of water	No	70		
	(c) dues to departments dealing with supply of electricity	No	No		

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	(d) dues to departments dealing with telephones	70	No		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	No		
	(f) Other dues, if any	No	10		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No:- (QIPK 2845R	No		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Ио	No		
	(III) Sales Tax [Only in case of proprietary business]	No	Ио		
	(iv) Property Tax	Мо	No		

C. <u>Personal Di</u>	<u>abam</u>									
GPF/CPF/PRAN No.		BHRIBLA 1188								
Gender	:-	MALE (M/F)								
Date of Birth	:-		J 9.	0	6	1	9	7	9] (DD/MM/YYYY
Class/Group	:-		c] _{(A}	/B/C)					
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		19734-79	Name S.S Bl			AV S			: Servic	e,
Home District	:-	Г			BTHA					
I hereby knowledge and b		e tha	t the							e best of my
				5	ignati	ıre	<i>as</i>	12/	<i>3</i> म	1
				N	ame (of Emp	ployee	:,	1) 4 7	kumar NAST
Place: PATNA	*****			C	esign	ation:	off	ICE	ATTE	N DANT
Date: 8/2/2023				C	epart	ment:	BTH	AR VT	DHAN	SABHA, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.